GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2089 ANSWERED ON FRIDAY, THE 29TH JULY, 2016 [SHRAVANA 07, 1938 (SAKA)]

VIOLATION OF COMPANIES ACT

QUESTION

2089. SHRI GEORGE BAKER: SHRI LAKHAN LAL SAHU:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Government has taken cognizance of the companies which have violated the provision of the Companies Act, 1956;

(b) if so, the details thereof during the last three years and the current year, State/UT-wise including Chhattisgarh and Maharashtra;

(c) the number of the cases of violations which have been investigated and the number of those still pending;

(d) whether any penalty has been imposed and recovered in the said cases; and

(e) if so, the details thereof along with the number of cases wherein cases have been registered/ convictions has taken place?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b) : The State/ UT-wise details of prosecutions filed by the Registrars of Companies for violation of provisions of the Companies Act are enclosed as Annexure-I.

(c): The Ministry has ordered investigations involving 360 companies during the last three years and current year through Serious Fraud Investigation Office (SFIO). During this period, investigations involving 154 companies have been completed and investigation involving 226 companies are pending (including those ordered in previous years).

(d) & (e) : During the last three years and current year, SFIO has filed complaints in different courts/fora. The year-wise break up is as under:-

SI. No.	Year No. of complaints filed	
1	2013-14	94
2	2014-15	86
3	2015-16	53
4	Current year	06

During this period, in respect of the cases filed by SFIO, conviction has been made in 45 cases wherein fine of approximately Rs.130.06 lakh has been imposed. In four cases, directors of the company concerned have been sentenced to imprisonment for six months.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.2089 FOR ANSWER IN LOK SABHA ON 29.07.2016.

DETAILS OF PROSECUTION FILED DURING THE LAST THREE YEARS AND CURRENT				
YEAR BY REGISTRARS OF COMPANIES				

SI. No.	State	Year				
		2013-14	2014-15	2015-16	2016-17	
1	West Bengal	8791	1222	1514	0	
2	Orissa	949	400	20	4	
3	Bihar & Jharkhand	216	649	27	4	
4	Assam	53	31	11	2	
5	Meghalaya	2	1	2	1	
6	Tripura	1	0	0	0	
7	Nagaland	0	0	2	0	
8	Arunachal Pradesh	0	0	0	0	
9	Manipur	0	0	0	0	
10	Mizoram	0	0	0	0	
11	Tamil Nadu	329	311	35	30	
12	Kerala	585	0	02	0	
13	Puducherry	0	0	0	0	
14	Gujarat	178	45	18	84	
15	Madhya Pradesh	111	150	64	64	
16	Rajasthan	76	32	75	25	
17	Chhattisgarh	0	0	3	37	
18	Delhi	192	290	285	99	
19	Haryana	0	5	0	0	
20	Uttar Pradesh	111	114	44	7	
21	Himachal Pradesh	9	4	2	10	
22	Punjab & Chandigarh	79	72	67	38	
23	J&K	0	0	0	2	
24	Uttarakhand	0	0	0	0	
25	Andhra Pradesh	19	10	31	4	
26	Karnataka	11	45	87	4	
27	Maharashtra	860	220	212	280	
28	Goa	28	30	63	14	
Total		12600	3631	2564	709	